GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION No. 2165 TO BE ANSWERED ON 24.12.2018

Residential Schools for General Category

2165. SHRI ABHISHEK SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any steps taken by Central Government to provide quality residential schools to provide quality education to students from General Community and if so, the details thereof; and
- (b) the residential schools for general category meritorious students are presently being run by the Government State-wise including Chhattisgarh ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH)

(a): The Ministry of Human Resource Development (MHRD) under the newly launched integrated scheme of School Education - Samagra Shiksha, effective from the year 2018-19 provides for sanction of residential schools to States and Union Territories for the children in sparsely populated or hilly and densely forested areas with difficult geographical terrain and border areas where opening a new primary or upper primary and Secondary/Higher Secondary schools may not be viable. Preference is given to Educationally Backward Blocks (EBBs), Left Wing Extremist (LWE) affected districts, Special Focused Districts (SFDs), the 115 aspirational districts identified by NITI Aayog. The enrolment in these residential schools is open to all children.

Under Samagra Shiksha, provision has also been made to upgrade the existing Kasturba Gandhi Balika Vidyalayas (KGBVs) which are residential schools at upper primary level to upto senior secondary level in convergence with the erstwhile Girls Hostels scheme under Rashtriya Madhyamik Shiksha Abhiyan (RMSA). The Scheme envisages to provide access and quality education to all girls including those from the general category by setting up residential schools from upper primary to senior secondary level and to ensure smooth transition of girls from elementary to secondary level enabling them to complete their schooling.

(b): This Ministry has sanctioned 333 residential schools with sanctioned capacity of 57,150 children and 5970 KGBVs under Samagra Shiksha upto 2018-19. State-wise details including Chhattisgarh, of Residential Schools and KGBVs is annexed.

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION NO. 2165 TO BE ANSWERED ON 24.12.2018 ASKED BY SHRI ABHISHEK SINGH REGARDING "RESIDENTIAL SCHOOLS FOR GENERAL CATEGORY".

S. No.	State	Residential School	Capacity	KGBVs sanctioned	KGBVs Operational
1	Andhra Pradesh	02	200	587	461
2	Arunachal Pradesh	155	15500	81	53
3	Assam	03	300	148	84
4	Bihar	06	600	912	585
5	Chhattisgarh	67	30700	168	167
6	Dadra & Nagar Haveli	0	0	02	01
7	Gujarat	0	0	174	157
8	Haryana	0	0	72	35
9	Himachal Pradesh	0	0	15	13
10	Jammu & Kashmir	0	0	196	97
11	Jharkhand	25	2500	205	203
12	Karnataka	05	500	145	123
13	Kerala	0	0	01	0
14	Madhya Pradesh	05	500	408	408
15	Maharashtra	04	400	86	69
16	Manipur	09	900	16	16
17	Meghalaya	0	0	19	10
18	Mizoram	0	0	02	01
19	Nagaland	0	0	22	11
20	Odisha	03	300	355	182
21	Punjab	0	0	43	40
22	Rajasthan	07	650	318	314
23	Sikkim	0	0	01	01
24	Tamil Nadu	11	1000	105	105
25	Telangana	31	3100	726	659
26	Tripura	0	0	18	17
27	Uttar Pradesh	0	0	937	746
28	Uttarakhand	0	0	49	47
29	West Bengal	0	0	159	92
	Total	333	57150	5970	4697

Residential Schools and Kasturba Gandhi Balika Vidyalayas (KGBVs) sanctioned upto 2018-19
